

# HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

## ABSTRACT

**DISTRICT AND SESSIONS JUDGES - Posting of Smt. Shoukath Jahan Siddique, whose suspension was revoked and reinstated into service as District and Sessions Judge- ORDERS - ISSUED.**

**ROC.NO.2430/2020-B.SPL.,**

**NOTIFICATION NO. 395-B.SPL.**

**DATED: 24.11.2020.**

- READ: 1. High Court's Proceedings Order Roc.No.435/2020-Vigilance Cell, dated 20.05.2020.  
2. High Court's Proceedings Order Roc.No.435/2020-Vigilance Cell, dated 19.11.2020.

### **The High Court pass the following Posting orders:**

Smt. Shoukath Jahan Siddique, formerly II Additional District and Sessions Judge,(FTC), Mahabubnagar, who was placed under suspension vide High Court's Proceedings 1<sup>st</sup> read above and whose suspension was revoked and reinstated into service in the High Court's Proceedings 2<sup>nd</sup> read above besides continuing the disciplinary proceedings initiated against her, is posted as Special Sessions Judge Judge Courts for trial of cases relating to Atrocities against Women-cum-XI Addl. District Judge, Nizamabad **(post kept vacant).**

Smt. Shoukath Jahan Siddique, shall immediately take charge of her post from II Addl. District Judge (FTC), Nizamabad.

**NOTE: The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.**

  
24.11.2020  
**REGISTRAR GENERAL**

**To**

1.	The officers concerned.
2.	The Prl. Secretary to Hon'ble the <b>Chief Justice</b> and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3.	The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4.	The Secretary to Government, Law (L.A & J - SC.C) Department,

	Government of Telangana, Hyderabad.		
5.	The Director, Telangana State Judicial Academy, Secunderabad.		
6.	The Prl. District and Sessions Judge(s), Mahabubnagar and Nizamabad .		
7.	The I Additional District and Sessions Judge (s), Mahabubnagar and Nizamabad.		
8.	The Special Sessions Judge Judge Courts for trial of cases relating to Atrocities against Women-cum-XI Addl. District Judge, Nizamabad.		
9.	The II Additional District and Sessions Judge,(FTC), Nizamabad.		
10.	The District Treasury Officer, Mahabubnagar District and Nizamabad District.		
11.	The Sub-treasury Officer, Mahabubnagar and Nizamabad District.		
12.	<b>THE SECTION OFFICERS :</b>		
	a) Special Officer Section	b) Vigilance Cell	c) E-Section
	d) Work Review Cell	e) O.P.Cell	f) B-Section
	g) Accounts Section	h) Computer Section	i) D-Budget Section
	High Court for the state of Telangana at Hyderabad.		
<b>+</b>	<b>Spare...</b>		